the concessionaire in respect of Key Performance Indicators (KPIs) as per provisions of the Concession Agreement. The PPP project at these airports will result in enhanced revenues to the AAI by way of upfront payment towards reimbursement of unrealized investments so far made by AAI. Besides, AAI will receive per passenger fee from the Concessionaire as per terms of the Concession Agreement.

(d) and (e) All six airports undertaken for PPP project are located in non-metro cities and are being successfully operated by AAL However, owing to the growth in passenger traffic over the past few years these airports are nearing saturation and there is a requirement of capacity expansion in advance which requires further capital investment. The proposed PPP model is targeted towards meeting the fund requirement for capacity expansion from the private sector. In addition, these projects wili also bring efficiency in delivery of services, expertise, enterprise and professionalism apart from harnessing the needed investments in the public sector and free up for use in priority areas.

Militancy in Jammu and Kashmir

3524. SHRI SANJAY SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of increase in militancy in Jammu and Kashmir during last three years;
 - (b) the steps taken by Government to tackle militancy in Jammu and Kashmir;
 - (c) the results of the steps taken; and
 - (d) future plans to control militancy in the region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) The security situation in the State has witnessed an improvement in the first half of this year over the corresponding period of 2018. Net infiltration has reduced by 43% and local recruitment has declined by 40%. Terrorist initiated incidents have declined by 28%. Actions initiated by the security forces witnessed an increase of 59% and have resulted in 22% increase in neutralization of terrorists.

The Government has adopted a policy of zero tolerance towards terrorism and has taken various measures, such as strengthening of security apparatus, strict enforcement of law against anti-national elements, intensified cordon and search

131

operations to effectively deal with the challenges posed by the terrorist organisations. Security Forces keep a close watch on persons who attempt to provide support to terrorists and initiate action against them.

In order to bring about overall development for the benefit of people of Jammu and Kashmir, Prime Minister has announced a package of ₹ 80,068 crores. This package consists of 63 major development projects in Road sector, Power generation and transmission, health infrastructure, establishment of 2 AIIMS, IITs, IIMs and tourism related projects etc. Training and employment opportunities for the youth of Jammu and Kashmir are also provided under many schemes such as HIMAYAT and PMKVY. In order to mainstream the youth, special emphasis is being given to Watan Ko Jano program, student exchange program, sports as well as civic action program of CAPFs.

Inadequate police in comparison to crime rate

3525. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that number of police officers in the country is far less to attend to law and order problems, conduct investigations and file cases in court;
- (b) whether it is a fact that despite weak strength of police force, 30 per cent sanctioned posts under different categories were vacant as per survey conducted in year 2017 and if so, reasons therefor;
- whether Government has any plan to strengthen the police force, introduce much desired police reforms and update archaic Police Act, 1861 to bring in desired improvement in the efficiency; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) The organisational structure of the Police Forces varies from country to country as do the functions and tasks assigned to them. In addition, the number of policemen required is dependent on several variables like volume of crime, societal structures, use of technology and local problems. There are no universal standards to assess the optimal level of police force in a country. As per data compiled by Bureau of Police Research and Development, out of the sanctioned strength of 24,84,170, the actual strength of police personnel is 19,41,473 in the States/UTs as on 01.01.2018.